

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.265 OF 2014**

**Dated : 12<sup>th</sup> May, 2016**

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I J Kapoor, Technical Member**

**In the matter of:**

**Hindustan Petroleum Corporation Ltd., ..... Appellant(s)  
Versus  
Kerala State Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K Ganesan  
Ms. Neha Garg

Counsel for the Respondent (s) : Mr. M.T. George for R-2

**ORDER**

List the matter on **17.05.2016.**

**( I. J Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**

ts/mk